

**Marketing Facilities to Farmers of Tribal Areas**

\*323 SHRI KARIA MUNDA Will the Minister of AGRICULTURE be pleased to state

(a) whether Government propose to provide any special marketing facilities to farmers of tribal areas of Bihar and other States to protect the interests of farmers, and

(b) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI UPENDRA NATH VERMA)  
(a) and (b) There is no special scheme in this regard State Governments and State Marketing Boards have been persuaded to give preference for development of markets in tribal areas by availing financial assistance under the Market Development Scheme of the Government of India

**Demands of Junior Engineers (Telecom.)**

\*324 SHRI KUSUMA KRISHNA MURTHY  
SHRI BANWARI LAL PUROHIT

Will the Minister of COMMUNICATIONS be pleased to state

(a) whether an agreement was reached between the Telecom Commission and the Telecommunications Engineers Association in May, 1990 relating to their demands for better service conditions

(b) if so, the what were their main demands and whether the agreement was implemented,

(c) if not, the reasons for non-implementation of the agreement,

(d) whether the Junior Engineers have threatened 'direct action' for non-implementation of the agreement by the Department of Telecommunications and

(e) if so, the steps contemplated by Government to tackle the situation?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI JANESHWAR MISHRA) (a) Yes Sir An agreement was reached on the joint charter of demand of Junior Telecom Officers Association (JTOA) and Telecom Engineers Service Association (TESA) on 31st May 1990

(b) The main demands were better career prospects and promotional avenues in the department There are nine items

The orders implementing all items agreement except one have been issued The issue of orders of the remaining item has been take on priority

(c) The agreement is under implementation with formal approvals of the concerned authorities

(d) Yes, Sir The agitation which was to start on 28 8 90 has been deferred upto 30 9 90

(e) All possible and necessary arrangements are being/have been made to maintain the services to the best possible extent

**Release of Telephone Connection in Delhi**

3523 SHRIMATI VYJAYANTIMALA BALI Will the Minister of COMMUNICATIONS be pleased to state

(a) whether some telephone connections in Delhi sanctioned in the months of March-April this year have not yet been installed,

(b) whether he would conduct an inquiry into all such cases of delay,

(c) whether all such connections would be released forthwith without any delay, and

(d) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI JANESHWAR MISHRA) (a) Yes, Sir Some of the telephone connections which were technically not feasible could not be installed

(b) to (d) All the pending connections would be opened as soon as work of laying underground cables in the localities where these telephones are required, get completed

#### **Private Earth Stations**

3524 SHRI SANATKUMAR MANDAL Will the Minister of COMMUNICATIONS be pleased to state

(a) whether it is proposed to allow private customers to own Intels at Business Service (IBS) and to declare IBS Earth Stations as Customer Procured Equipment (CPE),

(b) if so, the rationale behind this significant policy departure

(c) the stage at which the matter stands at present,

(d) the control Government is likely to exercise on these private Earth Stations,

(e) whether these Stations will be allowed to be set up with indigenous equip-

ment or it will have to be imported

(f) if so, the details thereof, and the estimated capital outlay involved?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI JANESHWAR MISHRA) (a) Such a proposal is under consideration

(b) To promote Software export

(c) The proposal is under inter-Departmental examination

(d) The Earth Station equipment will be controlled by a Government agency

(e) and (f) Technically suitable indigenous equipment will be allowed to be used However, as per available information, indigenous equipment for IBS is not available at present

#### **Wastage Discharged from FACT, Cochin**

3525 SHRI P C THOMAS Will the Minister of AGRICULTURE be pleased to state

(a) whether large areas of land have become unfit for cultivations due to the waste being sent out from the factory of FACT, Cochin Division in Kerala through Chirai Puzha river

(b) whether Government propose to acquire such lands for the FACT

(c) whether a conference of the company and effected persons was convened by the District Collector, Ernakulam in this regard, and

(d) if so, the outcome thereof and the reaction of Government thereto?